

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
APPEAL Nos. 63, 143, 158, 77, 55, 194 of 2013
&
APPEAL No. 259 of 2012**

Dated : 3rd October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 63 of 2013

Tata Power Delhi Distribution Ltd. Appellant(s)

Versus

NHPC Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Gopal Jain
Mr. Alok Shankar

Counsel for the Respondent(s): Mr. Aashish Gupta
Mr. Dushyant Manocha for R-6
Mr. Sachin Dutta and
Mr. Vineet Tayal for R-1

Appeal No. 143 of 2013

BSES Yamuna Power Ltd.Appellant(s)

Versus

**Central Electricity Regulatory Commission & ...Respondent(s)
Ors.**

Counsel for the Appellant (s): Mr. Aashish Gupta
Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Alok Shankar
Mr. Gopal Jain for TPDDL
Mr. Sachin Datta and

Mr. Vineet Tayal for R.2

Appeal No. 158 of 2013

BSES Yamuna Power Ltd. ... **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aashish Gupta
Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Alok Shankar for TPDDL
Mr. Sachin Datta and
Mr. Vineet Tayal for R.2

**Appeal No. 77 of 2013 &
IA Nos. 124 and 125 of 2013**

Tata Power Delhi Distribution Ltd. ...**Appellant(s)**

Versus.

NHPC Ltd. & Ors. ...**Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Shankar
Mr. Gopal Jain

Counsel for the Respondent(s): Mr. Pradeep Misra and
Mr. Manoj Kumar Sharma for R.15
Mr. Aashish Gupta
Mr. Dushyant Manocha for BSES Yamuna
Power
Mr. S. Vallinayagam for R.8
Mr. R.B. Sharma for R.4, 5 & 12
Mr. M.G. Ramachandran and
Ms. Swagatika Sahoo for R.1

**Appeal No. 259 of 2012
& I.A. Nos. 415 of 2012 & 98 of 2013**

Punjab State Power Corporation Ltd. **Appellant(s)**

Versus

NTPC Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s): Mr. Pradeep Misra
Mr. Manoj Kumar Sharma

Counsel for the Respondent(s): Mr. Alok Shankar for TPDDL
Mr. R.B. Sharma for R.7
Mr. M.G. Ramachandran and
Ms. Swagatika Sahoo for R.1

Appeal No. 55 of 2013
& I.A. No. 84 of 2013

BSES Yamuna Power Ltd.**Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. ...**Respondent(s)**

Counsel for the Appellant (s): Mr. Aashish Gupta
Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Alok Shankar for TPDDL
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.3
Mr. R.B. Sharma for R.7
Mr. M.G. Ramachandran and
Ms. Swagatika Sahoo for NTPC

Appeal No. 194 of 2013
& I.A. Nos. 268 of 2013 and 269 of 2013

BSES Yamuna Power Ltd. ... **Appellant/(s)**
Applicant

Versus

Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aashish Gupta
Mr. Dushyant Manocha for R-6

Counsel for the Respondent(s) : Mr. Alok Shankar for R-7
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.9
Mr. S. Vallinayagam for R.28
Mr. M.G. Ramachandran and
Ms. Swagatika Sahoo for NTPC

ORDER

Mr. Pradeep Misra, the learned counsel for the Appellant in Appeal No. 259 of 2012 has agreed the matter for some time.

Post the matter for further submissions on **25.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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